

Year	Number of cases during the last three years including B/F under Rule 25(2)(v)(a) and (b)	Cases disposed of
2015-16	85	13
2016-17	79	37
2017-18 (upto September, 2017)	55	15

Increase in rate of unemployment after demonetisation

582. SHRI NARESH AGRAWAL: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that the rate of unemployment has increased after demonetisation;

(b) if so, the reasons therefor; and

(c) if not, the rate of skilled and unskilled unemployment in the country and the changes in it after demonetisation?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) There is no data available on unemployment subsequent to the period of demonetisation. However, as per the last three surveys on Employment-Unemployment conducted annually by Labour Bureau, Ministry of Labour and Employment, the estimated unemployment rate on usual status basis for persons aged 15 years and above in country in 2012-13, 2013-14 and 2015-16 was 4.0%, 3.4% and 3.7% respectively.

Minimum wages to domestic workers in the country

583. SHRIMATI SAROJINI HEMBRAM: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government is planning to give legal status to domestic workers in the country to ensure minimum wages to them;

(b) if so, the details thereof; and

(c) how many domestic workers (men and women) of our country will be benefited through this step?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) Both the